

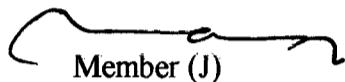
15.1.2008

O.A.251/2007

Hon'ble Sri M. Kanthaiah, Member (J)

App: Sri Prashant Singh for Sri A.P.Singh  
Res: Sri Jagendra for Sri S.P. Singh

Counsel for respondents submits that he has filed Application along with cancellation of transfer order of the applicant covered under Annexure 2 dated 16.12.2007 of this application and thus original application has become fructuous. As such O.A. is dismissed as in fructuous in view of the cancellation of the transfer order.  
\*No costs.

  
Member (J)

15-01-08

HLS/-

ob  
cepted order  
dated 15-1-08  
Rukhul  
21-1-08